

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 5461/2024

DR. MADHUSUDAN REDDY-I & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 03-11-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Sumit R. Sharma, AOR

For Respondent(s) :

Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Ms. Pallavi Kumari, Adv.
Mr. Ankur Agnihotri, Adv.
Mr. Kanik N. Jindal, Adv.

Mr. Abhishek, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent no.1 has already been filed.

Respondent no.2 is duly represented. Counter Affidavit, if any, be filed in the meantime.

Soft copy of original records of the High Court and the Trial Court have been received. Let soft copy of the same be provided to the learned counsel for the parties.

Let the matter be processed for listing before the Hon'ble Court.

MASHROOR ALAM KHAN
Registrar